

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 1562/2024 In C.P. (IB)/1475(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024**

**NAME OF THE PARTIES: Mr Devarajan Raman Interim
Resolution Professional Vemb
Lifestyle Pvt. Ltd.**

**IN THE MATTER OF
Excellous Commodities Pvt Ltd
V/s
Vemb Lifestyle Pvt Ltd**

Section: 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 1562/2024:- Counsel, Sanjeev Goel i/b Adv. Shaila T. appeared for the Applicant. It is seen from the record that vide order dated 27.02.2024, the C.P. (IB) 1475/MB/2020 is admitted. The matter stands transferred to **Court No. V.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

05.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)